

Securities Appellate Tribunal
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
Coram - Presiding Officer//Members
CIVIL CAUSE LIST OF DATE :14/01/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

634-ADM-COURT CODE-OCTANTERCOVERY-AT-11.05 A.M.

1	Misc. Application	1410/2021	Raman Goyal Urgent Vs. SEBI (Main Matter Number :SEBI Appeal/0000781/2021)	Vikas Bengani Advocate
	Misc. Application	1411/2021	Raman Goyal Vs. SEBI (Main Matter Number :SEBI Appeal/0000781/2021)	Vikas Bengani Advocate
	SEBI Appeal	781/2021	RAMAN GOYAL Vs. SEBI	Vikas Bengani Advocate
Sub Matter :		Misc. Application/0001410/2021		
Sub Matter :		Misc. Application/0001411/2021		

635-ADM-COURT CODE-DEMATFREEZED-AT11.10A.M.

2	Misc. Application	1429/2021	ARUNA PAREKH Vs. SEBI (Main Matter Number :SEBI Appeal/0000784/2021)	DILIPKUMAR Mindspright Legal
	SEBI Appeal	784/2021	ARUNA PAREKH Vs. SEBI	DILIPKUMAR Mindspright Legal
Sub Matter :		Misc. Application/0001429/2021		

647-ADMISSION-COURTCODE-TIJARIAIPO-11.15AM

3	Misc. Application	1320/2021	ALOK JAIN TIJARIA AND ORS.-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000785/2021)	ANP Chambers
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	SEBI Appeal	785/2021	ALOK JAIN TIJARIA AND ORS. Vs. SEBI	ANP Chambers
Sub Matter :		Misc. Application/0001320/2021		

648-ADMISSION-COURTCODE-CLAIMREJECTED-11.20 AM

4	Misc. Application	1405/2021	MANISHA ANAND DSILVA-DELAY Vs. NSEIL	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000815/2021)				

	SEBI Appeal	815/2021	MANISHA ANAND DSILVA Vs. NSEIL	Shah and Ramaiya
Sub Matter :		Misc. Application/0001405/2021		

649-ADMISSION-COURTCODE-RECLASSIFICATION-11.25 AM

5	SEBI Appeal	816/2021	JAI RANI DEORA Vs. BSE LIMITED	APPELLANT IN PERSON
6	SEBI Appeal	817/2021	RAJEEV KUMAR DEORA Vs. BSE LIMITED	APPELLANT IN PERSON

376-DISPOSAL-COURT CODE-KRATOSPENALTY-11.30AM

7	SEBI Appeal	526/2019	Kratos Energy and Infrastructure Limited Vs. SEBI and Anr.	Alliance Law Anubhav Ghosh,Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000562/2021		

	Misc. Application	562/2021	Kratos Energy and Infrastructure Ltd. Vs. Securities and Exchange Board of India and Anr.	Alliance Law MKA and Co.
(Main Matter Number :SEBI Appeal/0000526/2019)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>458-ADM DISPOSAL- CODE- INSURANCEPENALTY-11.35AM</u>				
8	IRDA Appeal	2/2020	IIFL Insurance Brokers Ltd. Vs. IRDAI	Khaitan and Co.
<u>460-DISPOSAL-COURTCODE-REJECTEDAPPLICATION-11.40AM</u>				
9	IRDA-MISCAPPLICATION	15/2020	ATS Share Brokers Pvt. Ltd. Vs. IRDA	MR.ANKUR KUMAR. ADVOCATE Bhave and Co.
		(Main Matter Number :IRDA Appeal/0000011/2020)		
	IRDA-MISCAPPLICATION	16/2020	ATS Share Brokers Pvt. Ltd. Vs. IRDA	MR. ANKUR KUMAR, ADVOCATE Bhave and Co.
		(Main Matter Number :IRDA Appeal/0000011/2020)		
	IRDA Appeal	11/2020 (/0000)	ATS Share Brokers Pvt. Ltd. Vs. IRDA	MR. ANKUR KUMAR, ADVOCATE Bhave and Co.
Sub Matter :		IRDA-MISAPPLICATION/0000015/2020		
Sub Matter :		IRDA-MISAPPLICATION/0000016/2020		
<u>226-DISPOSAL-CODE-LIMITATIONEXPARTE-AT-11.45 AM</u>				
10	SEBI Appeal	43/2020	Sukummar Subramanian Vs. SEBI	Corporate Attorneys
Sub Matter :		Misc. Application/0000202/2021		
	SEBI Appeal	51/2020	Rajagopal K Vs. SEBI	Joby Mathew and Associates Joby Mathew and Associates
Sub Matter :		Misc. Application/0001133/2021		
	SEBI Appeal	89/2020	A Venkatramani Vs. SEBI	Joby Mathew and Associates
	Misc. Application	202/2021	SUKUMMAR SUBRAMANIAN Vs. SEBI	
		(Main Matter Number :SEBI Appeal/0000043/2020)		

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	Misc. Application	1133/2021	RAJGOPAL K.-Urgency Vs. SEBI	JOBY MATHEW AND ASSOCIATES
(Main Matter Number :SEBI Appeal/0000051/2020)				

228-DISPOSAL-COURTCODE-MARGINSHORTFALL-AT11.50AM

11	SEBI Appeal	80/2020	Edelweiss Custodial Services Limited Vs. NSE Clearing Limited and Anr.	Sameer Pandit,Adv. i/b Wadia Ghandy and Co. P.N.Modi,Sr. Adv. - R1, None for R2
Sub Matter :		Misc. Application/0000099/2020		
Sub Matter :		Misc. Application/0000482/2020		
Sub Matter(Disposed) :		Misc. Application/0001166/2021		
Sub Matter(Disposed) :		Misc. Application/0001167/2021		
Sub Matter :		Misc. Application/0001346/2021		

	Misc. Application	99/2020	ASHISHKIRTIKUMAR SHAH-INTERVENER Vs. EDLEWEISS VS NSECL AND ANR	PARINAM LAW ASSOCIATES
(Main Matter Number :SEBI Appeal/0000080/2020)				

	Misc. Application	482/2020	RAJIV AGARWAL-INTERVENER Vs. EDLEWEISS VS NSECL AND ANR	PUROHIT AND PUROHIT
(Main Matter Number :SEBI Appeal/0000080/2020)				

	Misc. Application	1346/2021	HARSH ROHITBHAI PATEL -INTERVENER Vs. EDELWEISS CUSTODIAL VS NSE CLEARING LTD. AND ANR.	ROBIN SHAH, ADVOCATE
(Main Matter Number :SEBI Appeal/0000080/2020)				

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	Misc. Application	1407/2021	SMC GLOBAL SECURITIES LTD.-STAY Vs. NSE CLEARING LIMITED AND ORS.	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000757/2021)				
	SEBI Appeal	757/2021	SMC GLOBAL SECURITIES LTD. Vs. NSE CLEARING LIMITED AND ORS.	Prakash Shah and Associates
Sub Matter(Disposed) : Misc. Application/0001406/2021				
Sub Matter : Misc. Application/0001407/2021				
<u>333-ADMDISPOSAL-COURTCODE-DISGORGEDELAY-AT11.55A.M</u>				
12	SEBI Appeal	244/2020	DPK Stock and Securities and Ors. Vs. Securities And Exchange Board of India	Mr. Devanshu Desai, Advocate The Law Point
	SEBI Appeal	243/2020	DPK Stock and Securities and Ors. Vs. Securities And Exchange Board of India	Mr. Devanshu Desai, Advocate The Law Point
<u>368-ADMDISPOSAL-COURTCODE-PACPENALTY-AT12 NOON.</u>				
13	SEBI Appeal	457/2020	Trishla Jain and Ors. Vs. SEBI	Credence Law K. Ashar and Co.
Sub Matter : Misc. Application/0001422/2021				
	SEBI Appeal	574/2020	Trishla Jain and Ors. Vs. SEBI	Credence Law K. ASHAR AND CO.
	Misc. Application	1422/2021	Trishla Jain and Ors-Directions Vs. SEBI	Credence Law K. Ashar and Co
(Main Matter Number :SEBI Appeal/0000457/2020)				

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306-ADMDISPOSAL-COURTCODE-ADVISOR-AT12.05PM

14	SEBI Appeal	141/2021	Pramod Jain Vs. SEBI	i/b Juris Matrix Partners LLP i/b Vidhii Partners
	SEBI Appeal	142/2021	3M Team Research Pvt. Ltd. and Anr. Vs. SEBI	i/b Juris Matrix Partners LLP i/b Vidhii Partners

175-DISPOSAL -COURTCODE-PLEGGEDPROCEEDS-AT 12.10PM

15	SEBI Appeal	179/2021	Ajay Dalmia Vs. SEBI	Mr. Shyam Mehta, Senior Advocate
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Sub Matter(Disposed) : Misc. Application/0001205/2021

472-DISPOSAL-COURTCODE-WTMPACZYLOG-12.15 PM

16	SEBI Appeal	215/2021	P. Srikant and Ors Vs. SEBI	Parinam Law Associates ELP
	SEBI Appeal	537/2021	SRIKANTH SRIPRIYA Vs. SEBI	Parinam Law Associates

Sub Matter(Disposed) : Misc. Application/0000933/2021
 Sub Matter(Disposed) : Misc. Application/0000901/2021
 Sub Matter : Misc. Application/0001136/2021

SEBI Appeal	538/2021	PARATHASARATHY SRIKANTH Vs. SEBI	Parinam Law Associates
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Sub Matter(Disposed) : Misc. Application/0000934/2021
 Sub Matter(Disposed) : Misc. Application/0000902/2021

SEBI Appeal	539/2021	S. P. Srihari Vs. SEBI	Parinam Law Associates
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Sub Matter(Disposed) : Misc. Application/0000935/2021
 Sub Matter(Disposed) : Misc. Application/0000903/2021

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	Misc. Application	1136/2021 (/0000)	Srikanth Sripriya-Rectification Vs. SEBI	Parinam Law Associates ELP
(Main Matter Number :SEBI Appeal/0000537/2021)				
<u>187-ADMDISPOSAL -COURTCODE-GPLPFUTP-AT12.20P.M.</u>				
17	Misc. Application	607/2021	Ms. Rachita Shripalkumar Shah and Ors.-STAY APPLICATION Vs. SEBI	R V Legal Vidhii Partners
(Main Matter Number :SEBI Appeal/0000394/2021)				
	SEBI Appeal	394/2021 (/0000)	MS. RACHITA SHRIPALKUMAR SHAH and ORS. Vs. SEBI	R V Legal Advocates
Sub Matter : Misc. Application/0000607/2021				